

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 325**  
ANSWERED ON 06/02/2025

**EXPANSION OF WHOLLY OWNED ENTITIES AND BOARDS OF DAE**

325. DR AJEET MADHAVRAO GOPCHADE

Will the PRIME MINISTER be pleased to state:-

- (a) whether the Department of Atomic Energy is considering an expansion of the production or commercial activities of its wholly owned entities or boards;
- (b) if so, the details thereof of each unit as on date; and
- (c) whether the wholly owned entities or boards of the Department of Atomic Energy have a clear title for land revenue and designated land usage and if so, detailed information for each unit as of today, including the action taken by each entity to resolve land revenue title and land usage issues?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND  
PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b) Yes, details are as below :

Nuclear Power Corporation of India Limited (NPCIL), Central Public Sector Enterprise under the administrative control of the Department of Atomic Energy (DAE), is implementing nuclear power projects to expand its commercial nuclear power capacity from 8080 Megawatt (MW) (excluding RAPS-1) to 21880 MW by 2031-32.

Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI) is a Government Company under the administrative control of the Department of Atomic Energy (DAE). BHAVINI is currently commissioning a 500 (Megawatt electrical) MWe Prototype Fast Breeder Reactor (PFBR) project at Kalpakkam, Tamil Nadu. Government has accorded approval to carry out pre-project activities

for 2x500 MWe twin unit of FBR 1&2 project at Kalpakkam, Tamil Nadu. Government will be approached for financial sanction of FBR 1 & 2 on achieving the first criticality of PFBR.

Indian Rare Earth (India) Limited (IREL), a Central Public Sector Enterprises (CPSE) under Department of Atomic Energy, has recently executed a Capacity Expansion Project of its Mineral division at Orissa Sands Complex (OSCOM), Ganjam district Odisha with an objective of increasing the production of atomic minerals.

Uranium Corporation of India Ltd., (UCIL), a Public Sector Undertaking, under administrative control of the Department of Atomic Energy (DAE), is mandated to produce and process uranium ore in the country. In order to establish more uranium mines to increase the supply of uranium through indigenous sources and also to become self-dependent, Atomic Energy Commission has accorded in principle approval for 13 projects which include capacity expansion of some of its existing units as well as setting up of new mines and processing plants in various parts of the country (Jharkhand, Andhra Pradesh, Rajasthan, Karnataka, Chhattisgarh & Telangana states) taking into consideration the resources already identified in different geological basins by Atomic Minerals Directorate for Exploration and Research (AMD). UCIL has initiated pre-project activities, such as, obtaining statutory clearances, land acquisition, site development. Carrying out of Research and Development (R&D) activities for formulation of the Detailed Project Reports (DPR) have been undertaken and execution to set up new mines and plants are in different stages in various parts of the country viz, Garadih and Banadungri in Jharkhand, Tummalapalle Expansion project and Kanampalle project in Andhra Pradesh, Rohil project in Rajasthan, Gogi and Kanchankayi project in Karnataka, Jajawal project in Chhattisgarh and Chitrial in Telangana.

Electronics Corporation of India Ltd (ECIL), a Public Sector Undertaking (PSU) under the Department of Atomic under which following upgradation/expansion activities are currently planned/in progress for expansion of production or commercial activities:

- Infrastructure upgradation for bulk production of Seekers for Missile applications.
- Establishment of Linear Particle Accelerator (LINAC) development and production facility for food irradiation and medical applications.
- Upgradation of Neutron facility to calibrate Neutron Detectors.
- Establishment of System on Chip (SOC) Lab, Data Centre / DR Centre for Software Defined Wide Area Network (SDWAN) solutions and upcoming Cyber Security Business.

- Warehouse for secure storage of Electronic Voting Machines (EVMs) and Voter Verified Paper Audit Trail (VVPAT) units designated as National Reserve.

Nuclear Fuel Complex (NFC), Hyderabad is an industrial unit of the Department of Atomic Energy. At present there exist three projects which are towards expansion of production capacity of major supplies of NFC, namely:

- NFC-Kota Project: This project is a greenfield project situated at Rawatbhatta, Kota, Rajasthan. This project is meant for the expansion of fuel bundle production capacity by 500 MT/annum and Zircaloy production by 65MT/annum. This expansion is required for meeting the future requirements of Indian Nuclear Power Programme. The project has an overall outlay of ₹4256.20 Crores and the sanctioned completion of Project is March, 2026.
- Augmentation of Core Structural and Tool room production Facility (ACOSTF): This project is an expansion project within NFC-Hyderabad facility. The project has an overall outlay of ₹ 462 crores and is expected to complete by September, 2029. The project is meant for expansion of production facility to manufacture Pressure & Calandria Tubes (PT & CT) from one reactor charge to two reactor charges per annum to meet the future requirement of Indian Nuclear Power Programme.
- Augmentation of Zirconium Sponge Production Capacity at Zirconium Complex, Pazhayakayal (AZSPC-ZC): This project is taken up for the expansion of an intermediate product of NFC viz. Zirconium Sponge from 250 TPA to 500 Tonnes per annum (TPA) at Zirconium Complex, Pazhayakayal. This project will aid in meeting NFC's fuel bundle & structural production capacities to cater for the upcoming requirement of Indian Nuclear Power programme. The project has an overall outlay of ₹51 crores with sanctioned completion period of April, 2027.

Heavy Water Board (HWB), a constituent unit of Department of Atomic Energy, has plans for expansion of Heavy Water Production at three locations i.e. Manuguru (Telangana), Kota (Rajasthan) and Hazira (Gujarat). The actions are at preliminary level of discussions.

Board of Radiation and Isotope Technology (BRIT), a constituent unit of Department of Atomic Energy (DAE) focuses on harnessing the benefits of radioisotopes and radiation across industry,

healthcare, research and agricultural sectors. In the area of healthcare, BRIT remains the major producer and supplier of diagnostic and therapeutic radiopharmaceuticals for early diagnosis of diseases and for cancer treatment. Two medical cyclotrons at RMC, Parel, Mumbai and VECC Kolkata operated and maintained by BRIT are involved in the supply of  $^{18}\text{F}$ - and  $^{68}\text{Ga}$ -radiopharmaceuticals to nearby hospitals in Mumbai and Kolkata respectively. In keeping with the Viksit Bharat initiative, BRIT aspires to ensure sustained availability of medical radioisotopes ( $^{131}\text{I}$ ,  $^{99\text{m}}\text{Tc}$ ,  $^{177}\text{Lu}$  etc.) to meet the ever-growing demand in the domestic market thereby cutting down the foreign dependence. In connection with this initiative, radioisotope processing facilities would be set-up at the upcoming isotope production reactors in collaboration with BARC/other DAE units. Further, BRIT aims to achieve self-reliance in medical radioisotopes like  $^{68}\text{Ge}$ ,  $^{68}\text{Ga}$ ,  $^{123}\text{I}$ ,  $^{124}\text{I}$ ,  $^{64}\text{Cu}$ ,  $^{89}\text{Zr}$  etc. towards more precise disease diagnosis and  $^{89}\text{Sr}$ ,  $^{90}\text{Y}$ ,  $^{225}\text{Ac}$ ,  $^{161}\text{Tb}$  etc. towards more efficacious therapy. BRIT also proposes to set up indigenously developed Cyclotrons/ SPECT-CT/ PET-CT in Tier-2 and Tier-3 cities to bring the benefits of radioisotopes and radiation to large section of the society.

c) Detailed information as below:

In respect of Nuclear Power Corporation of India Limited (NPCIL), the land in possession of NPCIL through outright purchase and leased in land with respect to all the existing sites including project site is 25343.247 acres, out of which, for 227.127 acres of land, title deed for transfer from State Government to NPCIL is in process.

BHAVINI, uses the land given by Indira Gandhi Centre for Atomic Research (IGCAR), DAE for its site and township based on the Memorandum of Understanding (MoU) signed between these two organisations. Process for transfer of land title to BHAVINI is under process.

The total land owned by Indian Rare Earth (India) Limited (IREL) is 795.154 ha. IREL has its operating Units at Manavalakuruchi (MK) in Tamil Nadu, OSCOM in Odisha, Rare Earths Division (RED), Udyogamandal, Aluva and Chavara in Kerala states. Unit wise land holdings are MK- 91.47 ha, OSCOM- 558.474 ha , RED- 16.81 ha, Chavara -128.40 ha .

The land acquired by UCIL is being utilized as per designated purpose. Details of leased land are as under:

- i) Tummalapalle Unit- 813.42 Hectares
- ii) Turamdih Unit- 557.18 Acres
- iii) Banduhrang Unit -686.86 Acres
- iv) Bagjata Unit – 303.14 Acres
- v) Jaduguda including Bhatin Unit- 1312.62 Acres
- vi) Mohuldih Unit – 288.20 Acres
- vii) Narwapahar Unit 1128.42 Acres

The details of land by Electronics Corporation of India Ltd (ECIL) are as below:

<b>Location</b>	<b>Area</b>
(i) Hyderabad at HQs	Acres 268-14 Guntas (clear title is not available for Acres 17- 34 Guntas, which is being followed up with the Authorities)
(ii) Land at EMSD, Hyderabad at HQs	Acres 47-00 Guntas (clear title).
(iii) Sheds at EMSD Hyderabad at HQs	6420 Sq. Meters (clear title).
(iv) Land at Yerram Reddy Palem Renigunta Road Tirupathi	Acres 25-10 Guntas (clear title).
(v) Sheds at IDA, Tirupati	9,329 Sq. Yards (clear title).
(vi) Land at Prabhadevi, Dadar, Mumbai, (Zonal Office)	2774 Sq. Yards (clear title).
(vii) Land at Gurgoan, New Delhi	1000 Sq. Meters (clear title).

Nuclear Fuel Complex (NFC), Hyderabad has been in the possession of land from State Government to the extent of 1102 acres and 09 guntas and is fully under use. However, out of the above land, mutation deed has been received in favour of NFC to the extent of 761 acres and 11 guntas, while mutation for land to the extent of 340 acres and .38 guntas is under process.

In respect of Heavy Water Board (HWB), the title for the land at Rawatbhata, Kota (Rajasthan), Manuguru (Telegana) and Vadodara (Gujarat) are clear. The details of land of various units of Heavy Water Board (HWB) which have issues are given below:

- Heavy Water Plant, Hazira, Gujarat: The land where the plant is located is in the name of Krishak Bharati Cooperative Limited (KRIBHCO) and the matter has been taken up with the Government of Gujarat, State authorities for change of title.
- Heavy Water Plant, Tuticorin, Tamil Nadu: The land admeasuring 11.87 acres was acquired from M/s. Southern Petrochemicals Industries Limited (SPIC) for establishing the Heavy Water Plant and sale deed was also signed in the year 1993. Though the Government of Tamil Nadu initially informed that the sale is permissible as the land was acquired by SPIC directly from private parties and therefore no state permission was required, later it has changed its stand and informed that SPIC has no authority to transfer land to other agencies and it has to surrender the land back to Government of Tamil Nadu. The Assistant Labour Commissioner, Tirunelveli passed an order dated 20.04.2007 transferring the whole piece of land of 72.59 acres (inclusive of 11.87 acres land of Heavy Water Plant (HWP) Tuticorin) to Government of Tamil Nadu. M/s SPIC has challenged the above order before the Hon'ble High Court of Madras, and the matter is sub-judice now.
- Heavy Water Board Facilities, Talcher, Orissa: Government of Odisha has allotted land admeasuring 14.44 acre, to the Heavy Water Board Facilities, (HWBF) Talcher on lease basis for 99 years and the plant is located on this land. The lease is from the year 2001 and lease deed is signed. Two pieces of land admeasuring 32.381 acres (housing colony) and 4.85 acres (pieces of land in front and back side of the Plant) are in the name of Fertilizer Corporation of India Limited (FCIL) - now known as Talcher Fertilizer Limited (TFL). TFL has already agreed for transfer of the title of the land in the name of Heavy Water Board Facilities, Talcher and the matter has been taken up with the District Collector, Angul.
- Heavy Water Plant (HWP), Thal, Maharashtra: The Plant is located on the land allotted in the name of Rashtriya Chemicals and Fertilizers Limited.

Area acquired for BRIT, Vashi, Navi Mumbai is on lease.

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